

# An Exhaustive Overview of Our Database Coverage

## LEGAL DATABASE

### 1. Supreme Court (1950-Current)

- Full Text Judgments on all subjects of law
- Case Notes/Head Notes
- AI-Generated Gists
- Citing Reference
- Prior History/High Court Status
- Industry-wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases/Statutes Referred
- Cases Overruled / Reversed and Partly Overruled Status
- Neutral Citations
- Multiple Equivalent Citations to 300+ Journals
- FILAC Analysis
- Supreme Court Orders - 2000 Onwards
- Highlighting of Important Paragraphs
- True Court Copy of Judgments
- Judgments in Vernacular Language
- Relevant Section
- E-filing Guidelines
- Order Timeline

### 2. All High Courts Of India (Year of Inception - Current)

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	1866 - Current	HIMACHAL PRADESH	1948 - Current	MEGHALAYA	2013 - Current
ANDHRA PRADESH	2019 - Current	J&K and LADAKH	1950 - Current	ORISSA	1918 - Current
BOMBAY	1864 - Current	JHARKHAND	2000 - Current	PATNA	1916 - Current
CALCUTTA	1863 - Current	KARNATAKA	1950 - Current	PUNJAB & HARYANA	1905 - Current
CHHATTISGARH	2000 - Current	KERALA	1929 - Current	RAJASTHAN	1948 - Current
DELHI	1966 - Current	MADHYA PRADESH	1916 - Current	SIKKIM	1975 - Current
GAUHATI	1948 - Current	MADRAS	1842 - Current	TELANGANA	1932 - Current
GUJARAT	1947 - Current	MANIPUR	2013 - Current	TRIPURA	2013 - Current
				UTTARAKHAND	2000 - Current

- Full-Text Judgments on all Subjects of Law
- Case Notes/Head Notes
- Citing Reference
- SLP Status/SC Status
- Industry-wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases/Statutes Referred
- Equivalent Citations to 300+ Journals
- True Copy of Judgments
- Judgments in Vernacular
- Order Timeline
- Relevant Section
- Neutral Citations
- Cases Overruled / Reversed and Partly Overruled Status
- Delhi HC & Bombay HC Orders
- AI-Generated Gists

### 3. Pre 1950 Cases

Privy Council Cases

Federal Court	Kutch	Oudh
Sindh	Lahore and Peshawar	Rangoon
Goa, Daman & Diu	Nagpur	Saurashtra

## 4. Orders of Tribunals & Commissions

- Appellate Authority for Advance Ruling (AAAR)
- Appellate Authority for Industrial & Financial Reconstruction (AAIFR)
- Appellate Tribunal for Electricity (APTEL)
- Appellate Tribunal for Foreign Exchange (ATFE)
- Appellate Tribunal for Forfeited Property (ATFP)
- Appellate Tribunal under Prevention of Money Laundering (ATPMLA)
- Authority for Advanced Rulings (AAR)
- Armed Forces Tribunal (AFT)
- Customs Authority for Advance Ruling (CAAR)
- Central Administrative Tribunal (CAT)
- Central Consumer Protection Authority (CCPA)
- Central Sales Tax Appellate Authority
- Central Electricity Regulatory Commission (CERC)
- Central Government Industrial Tribunal (CGIT)
- Central Information Commission (CIC)
- Competition Appellate Tribunal (COMPAT)
- Competition Commission of India (CCI)
- Copyright Board
- Customs Excise and Service Tax Appellate Tribunal (CESTAT/CEGAT)
- Cyber Appellate Tribunal
- Debt Recovery Appellate Tribunal (DRAT)
- Debts Recovery Tribunal (DRT)
- District Consumer Dispute Redressal Commission (DCDR)
- Employee Provident Fund Appellate Tribunal (EPFAT)
- Income Tax Appellate Tribunal (ITAT)
- Industrial Courts
- Insolvency & Bankruptcy Board of India (IBBI)
- Intellectual Property Appellate Board (IPAB)
- Monopolies & Restrictive Trade Practices Commission (MRTPC)
- National Anti Profiteering Authority (NAA)
- National Company Law Appellate Tribunal (NCLAT)
- National Company Law Tribunal/Company Law Board (NCLT/CLB)
- National Consumer Disputes Redressal Commission (NCDRC)
- National Financial Reporting Authority (NFRA)
- National Green Tribunal (NGT)
- News Broadcasting & Digital Standards Authority (NBDSA)
- Railway Claim Tribunal
- Real Estate Appellate Tribunal (REAT)
- Real Estate Regulatory Authority (RERA)
- Revisionary Authority Under MMDR Act
- Securities and Exchange Board of India (SEBI)
- Securities Appellate Tribunal (SAT)
- State Consumer Dispute Tribunal (SCDR)
- State Taxation Tribunal (STT)
- Telecom Disputes Settlement & Appellate Tribunal (TDSAT)
- Trade Mark Registry (TMR)

## BARE ACTS/STATUTES

### 1. Central Acts

- 4000+ Central Bare Acts Incorporating Amendments
- Rules, Regulations, Schemes and Orders
- Direction, Guidelines and Procedures
- Vernacular Text in PDF Format
- Text of Amending Acts since 1848
- Repealed Acts and Corresponding Repealing Acts
- Alphabetical, Chronological, Subject-wise, Industry-wise and Ministry-wise Classification of Acts
- State Amendments
- Legislative Timeline
- Pending Bills Flag
- Bare Act Linking
- Annotations
- Comparative Chart between the Old & New Acts
- Supreme Court Guidelines
- Consultation Papers Issued by Ministries, States and Authorities
- Brief Facts- Statement of Objective, Date of Assent, Effective Date etc.

### 2. State Acts

- 35000+ State Bare Acts
- Rules, Regulations, Schemes and Orders
- Bye-laws
- Guidelines and Policies
- Text of Amending Acts Since 1860
- Alphabetical, Chronological, Subject-wise, Industry-wise and Ministry-wise Classification of Acts
- Selective Acts in Vernacular Language
- Brief Facts- Statement of Objective, Date of Assent, Effective Date etc.

### 3. Bills In Parliament And Ordinances

- Full Text of Bills Introduced/ Passed in both Houses of Parliament
- Ordinances/Draft Bills
- Bill Summaries (2010-current)
- Details of Bill Including Current Status of Bill, Assent Date etc.
- Subject-wise Classification of Bills
- Hindi Text of Bills

### 4. Statutory Forms, Draft Agreements And Deeds

### 5. Litigation Help

- Court Rules of Supreme Court and all High Courts
- Court Forms of Supreme Court and all High Courts
- Court Fees of 20+ Courts
- Stamp Duty of 20+ States
- Suit Valuation of 15+ States
- Court Wise e-Filing Guidelines

## 6. Notifications And Circulars – Central

- Agriculture & Farmers Welfare
- Atomic Energy
- Bureau of Energy Efficiency
- Chemical and Fertilisers
- Civil Aviation
- Coal
- Commerce & Industry
- Communications
- Consumer Affairs, Food and Public Distribution
- Corporate Affairs
- Defence
- Earth Science
- Education
- Electronics & Information Technology
- Environment, Forest and Climate Change
- External Affairs
- Finance
- Fisheries, Animal Husbandry & Dairying
- Food Processing Industries
- Health & Family Welfare
- Heavy Industries and Public Enterprises
- Home Affairs
- Housing & Urban Poverty Affairs
- Information & Broadcasting
- IRDA
- Jal Shakti
- Labour & Employment
- Law & Justice
- Micro, Small & Medium Enterprises
- Mines
- Minority Affairs
- Personnel, Public Grievances & Pension
- Petroleum & Natural Gas
- Port, Shipping & Waterways
- Power
- Press Information Bureau
- Railways
- Reserve Bank of India
- Road Transport & Highways
- Rural Development
- SEBI
- Science and Technology
- Social Justice and Empowerment
- Statistics & Programme Implementation
- Steel
- Textiles
- TRAI
- Women & Child Development
- Youth Affairs & Sports

## 7. Notifications And Circulars – State

- Largest Repository of State Notifications
- Government Notifications from all 28 States and 8 Union Territories
- All major Ministries and Departments covered
- Offering Access to the Current and Historical Notifications

## 8. Committee Reports

- Comptroller & Auditor General Report
- Constituent Assembly Debates
- Finance Commission Reports
- Indian Law Commission Reports
- International Law Commission Reports
- Police Commission Reports
- Reserve Bank of India Reports
- Standing Committee Reports
- Subject Specific Reports

## 9. Secondary Material

### A. Commentaries

- Code of Civil Procedure, 1908
- Code of Criminal Procedure, 1973
- Companies Act, 1956
- Constitution of India
- Consumer Protection Act, 1986
- Indian Stamp Act, 1899
- Court Fees Act, 1970
- Copyright Act, 1957
- Employee's Compensation Act, 1923
- Factories Act, 1948
- Indian Contract Act, 1872
- Indian Evidence Act, 1872
- Indian Stamp Act, 1899
- Industrial Disputes Act, 1947
- Juvenile Justice Act, 2000
- Limitation Act, 1963
- Negotiable Instruments Act, 1981
- Specific Relief Act, 1963
- Suits Valuation Act, 1887

### B. Legal Taxonomy

- Topic-wise division of subjects of law, along with judgments to facilitate easy and focused understanding

## 10. Free Resources

### A. Academic Training – Student Hub

- Conventions & Treaties
- Legal Maxims
- Moot Court Resources
- Key Legal Cases
- Legal Research & Writing Courses
- Tutorials on Legal Research

### B. Articles

- Articles by Professionals & Students
- Academic Journals
- Newsletters, Alerts, Press Releases & Insights from Law Firms
- Case Studies and Briefs
- <https://articles.manupatra.com/>

### C. Other Resources

- Parliament Updates
- Webinars
- Weekly Wrap

# INTERNATIONAL DATABASE

## 1. Africa

- Comesa Court of Justice
- East Africa
- Southern Africa
- Western Africa

## 2. Australia

- High Court
- Superior Courts
- Tribunals

## 3. Bangladesh

- Supreme Court
- Taxes Appellate Tribunal
- Pre 1970

## 4. Bermuda

- Court of Appeal

## 5. Canada

- Supreme Court

## 6. Carribean Countries

- Court of Justice
- Antigua & Barbuda
- Bahamas
- Barbados
- Belize
- Commonwealth of Dominica
- Grenada
- Jamaica
- Montserrat
- Saint Christopher & Nevis
- Saint Lucia
- Saint Vincent and the Grenadines
- Trinidad & Tobago

## 7. European Communities

- Court of Justice
- European Commission

## 8. Hong Kong

- Court of Appeal
- Court of Final Appeal
- Court of First Instance
- District Court
- Land Tribunal

## 9. Human Rights Committees / Commissions

- Inter-American Commission on Human Rights
- United Nations Committee on Human Rights

## 10. International Arbitration

- Arbitration Council of Cambodia
- Court of Arbitration for Sport
- Labour Arbitration Awards - Ontario
- WTO Arbitrators Decisions

## 11. International Court of Justice

## 12. Jersey

- Court of Appeal
- Royal Court

## 13. New Zealand

- Supreme Court
- Court of Appeal
- High Court

## 14. Pakistan

- Supreme Court
- High Court
- Federal Court
- Federal Shariat Court
- Board Of Revenue of East Pakistan
- Board Of Revenue of West Pakistan
- Evacuee Property Tribunal

## 15. Singapore

- Supreme Court

## 16. Sri Lanka

- Supreme Court
- High Court
- Court of Appeal

## 17. United Nations/WTO

- United Nations
- WTO

## 18. United States

- Supreme Court
- Federal Courts

## 19. United Arab Emirates

- Abu Dhabi Global Market Courts
- Dubai International Financial Centre Courts

## 20. United Kingdom

- Supreme Court
- House of Lords
- England and Wales Court of Appeal
- England and Wales High Court
- Tribunal
- Privy Council
- Scotland
- Northern Ireland